

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2315(H)**  
**TO BE ANSWERED ON 1<sup>st</sup> AUGUST, 2016**

**SURVEY CONDUCTED BY TOBACCO BOARD**

**2315(H). SHRI SADASHIV LOKHANDE:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Tobacco Board has conducted or proposes to conduct any survey on farming of Tobacco used in making bidis in various States;
- (b) if so, the area of land in acres on which its farming has been done during the last three years, State-wise and year-wise indicating its productivity;
- (c) whether there is any proposal to give incentives to farmers who produce tobacco used in making bidi; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) : No, Madam. The Tobacco Board was established under an Act of Parliament in the year, 1975 and as per the mandate given by the Section 8(1) (a) of the Tobacco Board Act, 1975, it regulates only Flue Cured Virginia (FCV) tobacco which is one of the export oriented tobacco used in manufacture of cigarettes.

(b) to (d): Does not arise.

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